

(b) whether Government have taken note of the declining trend of production in Eastern Coalfields and Bharat Coking Coal Limited in fixing the above target ;

(c) whether Government have also tried to streamline the distribution system and allow no accumulation at pitheads ; and

(d) if so, the details of the steps taken and the targets fixed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) A production target of 133 m. t. has been fixed for 1982-83 in consultation with the Planning Commission. However, keeping in view the fact that 1982 is to be observed as the Productivity Year the coal production target is likely to be raised above this level. The production target for 1981-82 was fixed originally at 121 m. t. in consultation with the Planning Commission. However, a production of 124 m.t. is likely to be achieved during the year.

(b) The production in ECL and BCCL has shown an upward trend since 1979-80. However, the problems faced by these two companies have been kept in view while determining their production targets.

(c) and (d). In order to improve the supply of coal to the consumers, the coal companies are keeping constant liaison with the Railways at the various operating levels and the movement of coal by Railways is also monitored at the highest level by the Cabinet Committee on Industrial Infrastructure.

Non-availability of Eltroxin Tablets

@2776. SHRI BAPUSAHEB PARULEKAR : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government are aware that ELTROXIN tablets, useful to cure thyroid cancer, are not available in market ; and

(b) whether Glaxo Company used to manufacture these tablets and at present the company has stopped manufacturing these tablets and if so, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH) : (a) and (b). My Ministry monitors the availability of drugs on the basis of reports obtained from State Drug Controllers, Zonal Offices of the Central Drugs Standard Control Organisation and complaints received from the public. Shortage of ELTROXIN tablets, produced by M/s. Glaxo Labs. were reported from a couple of places. On being asked, M/s. Glaxo have reported that they have increased the production of these tablets and rushed their supplies to the areas from where such shortages were reported. Besides, the equivalent products viz. Proloid tablets produced by M/s. Warner Hindustan and Thyroid tablets, produced by M/s. Burroughs Wellcome, have been generally available.

Statement correcting the reply to U. S. Q. No. 3211 dated 8-9-81 reg. Sale of Petrol in Andamans

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : In reply to the question cited above, the average monthly demand of petrol each at Diglipur, Mayabunder and Rangat in North and Middle Andamans was stated to range 50 to 60 litres at the retail price of Rs. 7.07 per litre.

On subsequent check-up it came to light that the above mentioned

figures were incorrect and the correct monthly demand figures should be 200 litres to 500 litres of petrol with the price at Rs. 8.10/litre for Departments under the Andaman Administration and Rs. 8.65/litre for private consumers.

The revised reply should be as under :—

(a) Yes, Sir. The present average monthly requirement of petrol to the tune of 200 litres for private consumers and 500 litres for Government agencies at Diglipur, Mayabunder and Rangat in North and Middle Andamans is met through supplies by the Andaman Public Works Department because Indian Oil Corporation has no depot at these places. The selling price of petrol which is approximately Rs. 8.10/litre for departments under the Andaman Administration and Rs. 8.65/litre for private consumers is based on the Government approved rate at Port Blair plus actuals on transportation, storage, handling and service charges, transit loss, etc. The difference in selling price of petrol between the private consumers and the Government agencies is due to levy of service charges by the Andaman Public Works Department for private consumers.

(b) For meeting future enhanced requirements, provision has been made in the sixth five year plan for installation of storage tanks and procurement of oil tankers for transport of petroleum products in the sector Ports, Harbour and Shipping. It is expected that bulk storage and transportation will bring down the retail price.

The error committed earlier is regretted.

12 hrs.

DR. SUBRAMANIAM SWAMY (Bombay North East): Sir, I have given notice of an Adjournment Motion on today's *Indian Express* story on the Assam alien question. There is a secret circular for giving citizenship in violation of the Agreement. The discussion is going on....

MR. SPEAKER: Give another motion. I will find out the facts.

PROF. MADHU DANDAVATE (Rajapur): First, before I make my submission to you, I request you not to brush away what we are saying. Let me make the submission.

MR. SPEAKER: I must know what it is about.

PROF. MADHU DANDAVATE: It will not put you into difficulties. I only want to bring to your notice that a single observation of yours at the time of deaths due to spurious liquor in Haryana saved the situation and the authorities took action. I am going to bring before you a similar instance. I will not press for Adjournment Motion...

MR. SPEAKER: Give me some motion so that I can consider.

PROF. MADHU DANDAVATE: The Supreme Court, on 5th March, gave a judgment releasing 50,000 bonded labour from the Surajkund complex...

MR. SPEAKER: Give me some motion.

PROF. MADHU DANDAVATE: I will tell you what is happening. The moment the Supreme Court gave the judgement, they are being beaten up by the management and they seek police protection to go to their places.